GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO:2593
ANSWERED ON:09.12.2014
NATIONAL POLICY ON OLDER PERSONS
Gaikwad Dr. Sunil Baliram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the aims and objectives of the National Policy on older persons;

(b) the status of implementation of the said policy by the States in the country; and

(c) the details of the support extended by the Government to older persons during the last three years, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) The National Policy on Older Persons (NPOP), 1999 provides for financial security, healthcare, nutrition, shelter, education, welfare and protection of life and property of senior citizens. The primary objectives of the National Policy are:

- to encourage individuals to make provision for their own as well as their spouse`s old age;

- to encourage families to take care of their older family members;

- to enable and support voluntary and non-governmental organizations to supplement the care provided by the family;

- to provide care and protection to the vulnerable elderly people;

- to provide adequate healthcare facility to the elderly;

- to promote research and training facilities;

- to train geriatric care givers and organizers of services for the elderly; and

- to create awareness regarding elderly persons to help them lead productive and independent live.

(b) This information is not maintained centrally. However, it is being collected from the states.

(c) The Ministry of Social Justice and Empowerment is implementing a Central Sector Scheme of Integrated programme for Older Persons (IPOP) under which financial assistance is provided to Government/NGOs/Panchayati Raj Institutions/local bodies etc. for running and maintenance of Old Age Homes, Day Care Centres, Mobile Medicare Units etc.

State-wise details regarding release of Grant in Aid under the IPOP during the last three years are placed at Annexure.